(b) Delhi Metro Rail Corporation Ltd. has informed that the issue of affordability by various classes of metro travellers was kept in view by the 4th FFC in its report.

(c) No, Sir.

Rehabilitation of slum dwellers

2750. DR. R. LAKSHMANAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has started rehabilitation of slum dwellers under PMAY-U across the country including Tamil Nadu, if so, the details thereof; and

(b) whether Government is facing any difficulty in resettling the slum dwellers under this project due to non-availability of suitable land in all the States including Tamil Nadu, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) The Ministry is currently implementing In-Situ Slum Rehabilitation (ISSR) component of Pradhan Mantri Awas Yojana (Urban) mission,including the subsumed projects of Rajiv Awas Yojana (RAY), for rehabilitation of slum dwellers across the country including the State of Tamil Nadu.

Out of 1,94,514 houses sanctioned under ISSR component of PMAY(U) including that of subsumed projects of RAY across the country, 1,25,718 houses have been grounded for construction.

(b) As slum including its rehabilitation is State subject, States/UTs have been advised to ensure availability of encumbrance free land while initiating a project.

Housing, sanitation and lavatory facilities to urban poor

2751. SHRI P.L. PUNIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the total number of homeless urban poor, category-wise, SC, ST and others and State-wise;

(b) the total number of urban poor households without any sanitation facility, category-wise, SC, ST and others, and State-wise;

(c) the total number of urban poor households without toilets, category-wise, SC, ST and other, and State-wise; and

(d) the steps taken by Government to provide housing, sanitation and lavatory facilities to urban poors in last two years and outcome thereof, State-wise?